THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (KUMARI SAROJ KHAPARDE): (a) and (b) 100 per cent Export Oriented Units including textile mills are already eligible for duty-free imports of capital goods. Besides, Government are already permitting import of sophisticated textile and garment machineries at a concessional duty linked to an export obligation of 5 times the value of such imported machineries over a period of • 5 years or an export obligation of 75 per cent of the production of machineries.

## Loan applications received by State Bank of Indore recommended by district industrial centres

- 3114. DR. BAPU KALDATE: Will the Minister of FINANCE be pleased to state:
- (a) what is the number of applications for loans received from the educated unemployed youths forwarded with recommendation by the valrious District Industrial Centres (DICs) in Madhya Pradesh to the State Bank of Indore branches

operating in the districts during 1987-88 and 1988-89;

- (b) whether all the applications forwarded by the DICs were honoured by the branches of the State Bank of Indore in Madhya Pradesh; and
- (c) if not, what are the reasons for rejection and what steps are proposed to be taken by Government to help the people whose applications were rejected by the bank?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AF-FAIRS IN THE MINISTRY OF FIN-ANCE (SHRI EDUARDO FALEIRO): (a) to (c) The target fixed, number of loan applications received from District Industries Centres (DICs), number cases sanctioned and percentage of sanctioned cases to target under the Scheme for providing Self Employment to Educated Unemployed Youth (SEEUY) by State Bank of Indore as reported by the bank during the years 1987-88 and 1988-89 in the state of Madhya Pradesh are as . under:

Financial Year	Target	Number of applications recommended by DICs	Cases sanctioned	Percentage of cases sanctioned to target
1987-88 .	902	1910	928	102.88
1988-89 .	1787	3001	1780	99.61

Branches have sanctioned the applications as per their stipulated targets and the remaining applications were returned to the DICs. As the bank hag attained the tafg<.t during the year 1987-88 and nearly achieved the same during the year 1988-89, no further action by Reserve Bank of India, or by the Government regarding rejection of applications etc, was called for.

## Issue of banking business licence to Indra prasthj, Sehkari Bank Limited by RBI

- 3115. SHRI BEKAL UTSAHI; Will the Minister of FINANCE be pleased to state:
- (a) whether it is fact that Indraprastha Sehkari Bank Limited was registered in January, 1989;
- (b) whether an application for the issue of licence to the bank to commence

banking business is pending with the Reserve Bank of India since that date; and

(c) if so, what step<sub>s</sub> are proposed to be taken to 'render justice to 2500 members enrolled since May, 1988, who Contributed over Rs. 15 lakhs as share capital with the aforesaid registered bank but are not getting any benefit of banking facilities due to unusual delay in the issue of necessary licence by the Reserve Bank of India?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO):
(a) Yes, Sir. Indraprasrha Sehkari Bank Ltd. was registered on 19-1-1989."

(b) and (c) Reserve Bank of India (RBI) have reported that the licence application for the above bank was received in their Delhi Regional Office on 24-1-1989 and the same was received in their Central Office on 28-2-1989, alongwith comments of their Delhi Regional Office. As the Bye-laws adopted by the bank were not in conformity with Model By-laws, the bank was advised by the Regional Office on 19-6-1989 to amend certain provisions of the By-laws.

## Annual rate of inflation

3116. DR. RATNAKAR PANDEY: Will the Minister of FINANCE be pleased to state:

- (a) what was the annual rate of inflation for the year' ending March, 1989 and how it compares with that registered during the preceding two years;
- (b) what was the value of the rupee based on 1960 index as on 1st July, 1989 and on 1st April, 1989, 1988 and 1987; and
- (c) whether the rate of inflation increased fr6m year to year, especially during the last three months (April to June, 1989) if so, the main reasons therefor

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO):

(a) The requisite information is given below:

Year ending	Inflation rates in terms of CPI (1960=100) on point to point basis
March, 1987 .	7.5
March, 1988 .	9.8
March, 1989 .	8.6

(As the revised series of CPI with. 1982 as base has been introduced w.e.f. October, 1988, the inflation rates on the 1960 base have been calculated by applying the conversion factor released by the. Ministry of Labour).

(b) The value of rupee on the first of a month, measured as the reciprocal of the Consumer Price Index (1960=100) for the previous month, is given below:

Period	Value of rupee (in paise)
April, 1, 1987.	14.58
April, 1, 1988,	13.28
April, 1, 1989.	12.22
July 1,1989 .	11.93